

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/217/(IB)/2017
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : S.V. SUGARS MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M. Sivawarthanan	Advocate for petitioner M.D.	9/8/17.
2.	K. Gautham Kumar Athiban Vijay A18	Counsel for Respondent	Athiban

ORDER

Counsels for both the parties present. Counsel for the Respondent submitted that the Corporate Debtor is ready to settle the outstanding debt for which he prayed for time. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)